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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 1028/2024, I.A. 45300/2024, I.A. 45301/2024, I.A. 470/2025, I.A. 2199/2025, I.A. 4027/2025, I.A. 4615/2025 & I.A. 4616/2025

ANI MEDIA PVT. LTD.

.....Plaintiff

Through:

Mr. Sidhant Kumar, Mr. Akshit Mago, Ms. Manyaa Chandok, Mr.Om Batra, Ms. Anshika Saxena and Ms.Shagun Chopra, Advocates.

versus OPEN AI OPCO LLC

....Defendant

Through:

Mr. Amit Sibal, Senior Advocate with Mr. Sanjeev Kapoor, Mr. Nirupam Lodha, Mr. Madhav Khosla, Mr. Gautam Wadhwa, Ms. Moha Paranjpe, Ms. Vanshika Thapliyal, Ms. Rebecca Cardoso, Mr. Ankit Handa, Mr. Darpan Sachdeva, Mr. Saksham Dhingra, Ms. Smriti Nair and Mr. Rajat Bector, Advocates.

Mr. Adarsh Ramanujan, Amicus Curiae with Mr. Parth Singh, Advocate.

Prof. Arul George Scaria, Amicus Curiae.

Mr. Ankit Sahni, Ms. Kritika Sahni, Mr. Chirag Ahluwalia and Mr. Mohit, Advocates.

Mr. Aditya Gupta, Ms. Asavari Jain, Ms. Aishwarya Kane, Mr. Shuvam Bhattacharya and Ms. Chhavi Tokas, Advocates for Intervenor.

Mr. Kapil Sibal, Senior Advocate with Mr. Shashank Mishra, Mr. Akshi Rastogi, Mr. Parv Kaushik, Ms.





Aratrika Brahmachari and Ms. Aparajita, Advocates for applicant. Mr. C.M. Lall, Senior Advocate with Mr. Ameet Datta, Ms. Riddima Sharma and Mr. Ayush, Advocates for Intervenor.

CORAM: HON'BLE MR. JUSTICE AMIT BANSAL

> ORDER 29.04.2025

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I.A.10766/2025 (Order I Rule 8A r/w Order I Rule 10(2) and Section 151 of the CPC filed on behalf of Broadband India Forum)

- 1. The present application has been filed under Order I Rule 8A of the Code of Civil Procedure, 1908 (hereinafter "CPC") on behalf of Broadband India Forum, seeking intervention in the present suit.
- 2. Issue notice.
- 3. Notice is accepted by counsel for the plaintiff and the defendant.
- 4. Reply to the application be filed within two (2) weeks from today.
- 5. List on 16th May, 2025 at 2:30 PM.

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- 6. Submissions of Mr. Amit Sibal, Senior Counsel appearing on behalf of the defendant have been concluded.
- 7. List for submissions in rejoinder on behalf of the plaintiff on 16th May, 2025 at 2:30 PM.

AMIT BANSAL, J

APRIL 29, 2025

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CS(COMM) 1028/2024